

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:4397
ANSWERED ON:21.12.2011
FUND ALLOCATED UNDER VARIOUS SCHEMES TO UP
Anuragi Shri Ghansyam

Will the Minister of PLANNING be pleased to state:

- (a) the funds allocated for the centrally sponsored schemes to Uttar Pradesh for the financial years 2008-09 and 2010-12;
- (b) whether the U.P. Government has spent the funds allocated to it for various schemes in accordance with the set norms;
- (c) if so, the details thereof;
- (d) if not, the heads under which the said funds were spent and the details thereof;
- (e) whether any action has been taken against the U.P. Government for misuse of the said funds;
- (f) if so, the details thereof; and
- (g) if not, the reasons therefor?

Answer

MINISTER OF STATE FOR PLANNING, SCIENCE & TECHNOLOGY AND EARTH SCIENCES (DR. ASHWANI KUMAR)

(a): Yes Madam.

(b),(c),(d): State-wise release of funds under the Centrally Sponsored Schemes as well as monitoring of their utilization by each State is undertaken by the respective Central Government Ministry/Departments implementing the CSS. Against the release of Central Assistance under the important CSS of Rs. 17863.20 crore, Rs. 22155.28 crore, Rs. 22946.91 crore and Rs. 16257.92 crore during the year 2008-09, 2009-10, 2010-11 and 2011-12 the expenditure reported by the Government of Uttar Pradesh were Rs. 16209.69 crore , Rs. 19764.42 crore, Rs. 21418.93 crore and Rs. 14828.37 crore respectively. The detail is given at Annexure.

(e),(f)&(g): The modalities for implementation of such schemes are outlined by the Ministries/Departments of the Central Government in the guidelines of each Scheme. It is the responsibility of the State Government to ensure proper utilization of funds. The concerned Administrative Ministry takes appropriate action whenever any reports of misutilization of funds are received.